

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No 846/2012

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	ABA Builders Ltd.		
Under Section	621A		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PRATAP BISWAL, Adv
2. ANIK CHOWDHURY, Adv

Rehman

7/1/2018

ORDER

Ld. Counsel for the petitioner is present.

ROC report is awaited. Let reminder be issued to ROC, West Bengal for his reply.

List it on 05/03/2018.

8d
(Jinan K.R.)
Member (J)

8d
(V.P.Singh)
Member (J)